

in the Gulf of Cambay offshore well No. 1. Further testing is in progress.

During 1970-71, Geological and Geophysical surveys in the various sedimentary basins were continued.

On some of the structures, on which exploration drilling operations had been started in the previous years, the operations were continued.

Furthermore, exploration drilling operations were started on 20 new structures. Indications of the presence of oil in one of the structures and gas in another structure were obtained. On 8 of the structures, the wells are still under testing and on 5 of the structures, the wells are still under drilling. The wells drilled on the remaining 5 structures did not indicate the presence of oil or gas.

(b) The oil reserves in any particular field are necessarily limited. Consequently, as oil is produced from the field, the reserves must necessarily go on decreasing and in the course of years, oil production from the field must, therefore, necessarily come to an end. This is a normal phenomenon.

Vigorous efforts are being made to discover new oil fields. Geological and Geophysical surveys of the various prospective areas which have not been covered so far will be carried out. Also, geophysical surveys of some of the areas already covered will be carried out, using, to the extent possible, improved field techniques, instruments and data processing with methods the object of locating favourable structural conditions.

The Commission propose to explore for oil in new areas like Tripura on land and 'Bombay High' in the Arabian Sea, where large accumulations of petroleum are prognosticated. Drilling of deep wells to locate deep seabed oil deposits are also proposed. Seismic surveys in the various offshore areas are also to be undertaken.

Increase in price of Aghajari Crude Oil Imported from Iran

*19. SHRI CHINTAMANI PANIGRAHI :

Will the PETROLEUM AUR RASAYAN MANTRI be pleased to state :

(a) whether Cochin Refinery is now paying \$ 1'60 (Rs. 12) for a barrel of the Aghajari Crude imported from Iran to its suppliers as against the earlier price of \$ 1.26 (Rs. 9.45) agreed to in its two years' contract; and

(b) if so, the reasons therefor ?

PETROLEUM AUR RASAYAN MANTRI (SHRI P. C. SETHI) : (a) Yes, Sir.

(b) The terms of the agreement between M/s. Total International Limited and Cochin Refineries Limited for the supply of crude, stipulate that increase in price to the extent of the increase on account of new charges, duties, levies or taxes imposed by the Iranian authorities, will be on account of the buyer *viz.* Cochin Refinery. The buyer is required to convey acceptance of the increased price within two months of notice from the seller, failing which the seller may terminate the agreement by giving a months notice. Cochin Refinery's acceptance of the increased price is, however, provisional and subject to further negotiations. In turn Total International Ltd. have accepted an equal increase in the price of Rostam crude bought by them from the Hydrocarbons India Private Limited.

Press Report re: U. S. Warships in Indian Ocean

*20. DR. RANEN SEN :
SHRI C. CHITTIBABU ;
SHRI T. S. LAKSHMANAN : •

Will the VIDESH MANTRI be pleased to state :

(a) whether Government's attention has been drawn to report in the Statesman of Calcutta dated the 23 rd April, 1971 under the heading "U. S. Warships sent to Indian Ocean";

(b) if so, the reaction of Government thereto;

(c) whether these U. S. warships have

been sent at the request of Pakistan and other C. E. N. T. O. and S. E. A. T. O. powers; and

(d) if not, the reasons given by the U. S. A. for sending such a large number of warships ?

VIDESH MANTRI (SHRI SWARAN SINGH) : (a) Yes, Sir. Government has seen the report.

(b) Government's view that the Indian Ocean area should remain a zone of peace and free from great power domination and great power rivalries is well known.

(c) and (d). Government has no information on this.

Development of Urbanised Villages of Delhi

*21. **SHRI DALIP SINGH :** Will the **NIRMAN AUR AWAS MANTRI** be pleased to state :

(a) the steps Government propose to take for the development of urbanised villages of the Union Territory of Delhi;

(b) whether the work has been taken in hand;

(c) the last target date for completion of the development work in these urbanised villages;

(d) whether there is any proposal under consideration of Government to provide plots to all inhabitants of these villages where the land has already been acquired and where there is no space for extension of 'Lal Dora' to meet the requirement of the day by day increasing population; and

(e) if not, the reasons therefor ?

NIRMAN AUR AWAS TATHA SWASTHYA AUR PARIVAR NIYOJAN MANTRI (SHRI UMA SHANKAR DIKSHIT) : (a) The 111 villages covered by the urbanisable limits under the Master plan for Delhi are proposed to be redeveloped gradually. In the meantime, basic amenities are being

provided to the extent possible within the available funds.

(b) The work of providing basic amenities, such as drinking water supply, public latrine blocks etc., is in progress.

(c) No target date has been prescribed.

(d) and (e). The needs of the villagers for additional land are proposed to be taken into account in the redevelopment plans being drawn for these urban villages.

पाकिस्तानी सेना द्वारा अपहृत भारतीय पत्रकार

*22. **श्री ईश्वर चौधरी :**
श्री धार० बी० बड़े :

क्या विदेश मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या दिल्ली प्रेम एसोसियेशन ने माँग की है कि पाकिस्तानी सेना द्वारा त्रिपुरा से दो पत्रकारों श्री सुरजीत घोषाल तथा श्री दीपक का अपहरण करके उन्हें कोमिल्ला ले जाये जाने के संबंध में उचित कार्यवाही की जाये;

(ख) यदि हाँ, तो इस संबंध में सरकार द्वारा क्या कार्यवाही की जा रही है; और

(ग) उक्त पत्रकारों के परिवारों को क्षति-पूर्ति देने के लिए सरकार ने क्या निर्णय किया है ?

विदेश मंत्रालय में उपमंत्री (श्री सुरेशपाल सिंह) : (क) जी, हाँ। भारत सरकार ने पाकिस्तान सरकार को एक विरोध-पत्र भेजा है जिसमें दोनों संवाददाताओं को तुरन्त छोड़ने और सुरक्षित भारत लौटाने की माँग की गई है।

(ख) और (ग). हमारे विरोध-पत्र का